

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

11. C.P.(IB)-17(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Cogent Engineers Private Limited

V/s.

Kbk Chem-Engineering Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel appearing for the Applicant/Liquidator, Mr. Kairav Trivedi and counsel appearing for the Respondent, Mr. Rahul Patil are present through virtual hearing.

Reply is already filed by Corporate Debtor. The counsel appearing for the Applicant/Liquidator submits that he is going to file a separate application for condonation of the delay in filing the above company petition.

List this matter high on board on **18.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)